

## **NOTICE**

**It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on 22<sup>nd</sup> February, 2021:**

### **I**

The **Hon'ble Shri Justice Dama Sheshadri Naidu** will not be available for judicial work.

### **II**

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Sheshadri Naidu** is allowed before **the Hon'ble Smt. Justice M. S. Jawalkar.**

By Order

**High Court of Bombay at Goa,  
Panaji.**

**Date : 22<sup>nd</sup> February, 2021**

**(Kiran A. Bagi)**

**Registrar ( Judicial )**